

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

**NOTIFICATION
ORDERS BY THE GOVERNOR**

Dated Shillong, the 26th July, 2022.

No. LJ (A) 75/2022/48 – In exercise of the powers conferred under Section 30B of the Mines and Minerals (Development and Regulation) Act, 1957 the Government of Meghalaya, with concurrence of the High Court of Meghalaya is pleased to constitute Special Courts in all Districts for the purpose of providing speedy trial of offences for contravention of the provisions of sub section (1) or sub section (1A) of section 4 of the said Act.

The concerned District & Sessions Judges of all the Districts are designated as Special Judges of the said Special Courts.

This notification shall take effect immediately.


Sd/-
(C.V.D. Diengdoh)
Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LJ (A) 75/2022/48 -A,
Copy to: -

Dated Shillong, the 26th July, 2022.

1. The Registrar General, High Court of Meghalaya, Shillong with reference to his letter No. HCM.II/135/2018-Estt/2054 dt. 1st July, 2022.
2. Advocate General High Court of Meghalaya, Shillong.
3. The Director General of Police, Meghalaya, Shillong.
4. The Secretary to the Govt. of Meghalaya, Mining & Geology Department with reference to his letter No. MG-19/2022/Pt.1/45 dt. 10th June, 2022.
5. The Director, Mining & Geology Department.
6. The Accountant General (A & E), Meghalaya, Shillong.
7. The Deputy Commissioner, Shillong/ Nongstoin/Mawkyrwat/Nongpoh/Khliehriat/ Jowai/Tura/Williamnagar/Baghmara/Resubelpara/Ampati/Mairang.
8. The Superintendent of Police, Shillong/ Nongstoin/Mawkyrwat/Nongpoh/Khliehriat/ Jowai/Tura/Williamnagar/Baghmara/Resubelpara/Ampati/ Mairang.
9. The District & Sessions Judge, Shillong/ Nongstoin/Mawkyrwat/Nongpoh/Khliehriat/ Jowai/Tura/Williamnagar/Baghmara/Resubelpara/Ampati/ Mairang.
10. The Director of Printing & Stationery for favour of publication of the Notification in the Meghalaya Gazette.
11. D.E.O. Law Department to upload in the website of Law Department.
12. Law (B) Department.
13. Guard file.

By order etc.,


Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department.